

Legal Aid Cases Pendency of beginning of April, 2021

Sl. No.	Date of Filing of the Cases	Case Details	Name of the Counsel	Remarks
1.	03/12/2018	R.F.A.No.06/2018 Eric Pazo Vs. Jorgay Namka & Ors.	Ms.Gita Bista	Listed for Hearing on 04/05/2021
2.	10/01/2019	RSA No.01/2019 Ms. Bishnu Maya Chettri & Anr. Vs. Mr. Govind Prasad Pradhan & Ors.	Ms.Tamanna Chhetri	Listed for Hearing on 27/04/2021
3.	15/02/2019	R.S.A No.03/2019 Shri Raju Prasad & Anr. Vs.Shri Ram Janam Prasad & Anr. *Name of the appellant substituted vide order dated 24/03/21).	Mr. Jorgay Namka	Listed for Hearing on 30/04/2021
4.	06/04/2019	RFA No.01/2019, Tashi Namgyal Lepcha Vs. State of Sikkim & Ors.	Mr.Jorgay Namka (for Resp. No. 09 to 15)	Listed for Orders on 25/05/2021
5.	23/08/2019	WP(C) 29/2019 Shri Nar Bahadur Khatiwada (Chettri) & Anr. Vs. Shri Devi Lall Khatiwada & Ors.	Mr. N. Rai, Sr. Advocate and Mr. Gulshan Lama	Listed for Orders on 07/05/2021
6.	05/09/2019	WP(PIL) No.10/2019 Residents of Samdur,East Sikkim Vs. GOC 17 Mountain Division & Ors.	Mr.T.R.Barfungpa	Listed for Hearing on 15/04/2021
8.	27/07/2019	RSA No.09/2019 S.T.Gyaltzen Vs. Shri Kalu Tamang	Mr.Jorgay Namka	Listed for Hearing on 28/04/2021
09.	19/10/2019	RSA No.11/2019 Dr.Anjali Kumari Gupta & Anr. Vs.Ashok Prasad *Name of the appellant substituted vide order dated 19/10/2020	Mr.D.K.Siwakoti	Listed for Hearing on 27/04/2021

10.	01/05/2019	RFA No. 02/2019 Ram Naresh Giri Vs. Smt. Krishnawati Devi & Ors.	Mr. Jorgay Namka for appellant and Mr. U. P. Sharma for respondent	Listed for Hearing on 28/04/2021
11.	07/11/2019	RFA No.10/2019 Hantey Gyatso Kazi Vs. State of Sikkim & Ors.	Mr.N.Rai, Sr.Advocate and Ms.Tashi Doma Bhutia	Listed for Orders on 09/06/2021
12.	26/10/2019	RFA No.11/2019 Norbu Doma Bhutia Vs. The Chief Secretary & Ors.	Mr.B.K.Gupta	Listed for Hearing on 30/04/2021
13.	28/11/2019	WP(C) No.36/2019 Neha Sharma Vs. Sikkim University & Ors.	Mr. S. S. Hamal	Listed for Hearing on 05/05/2021
14.	13/12/2019	CRP No.07/2019 Ms.Aishwarya Rai Vs. Mr.Jigmi Phunchuk Bhutia & Ors.	Mr.N.B.Khatiwara, Sr.Advocate and Ms.Navtara Sarda	Listed for orders on 03/04/2021
15.	23/11/2019	Crl.A.No.22/2019 Santosh Kumar Pandey Vs. State of Sikkim.	Mr. Tashi R. Barfungpa	Listed for Hearing on 06/05/2021
16.	24/10/2019	RFA No. 09 of 2019 State Bank of Sikkim Vs. Ms.Dawa Tshering Bhutia & Ors.	Mr. N. Rai, Sr.Advocate with Mr. Sushant Subba and Ms. Prarthana Ghataney (for resp.No.03)	Listed for Hearing on 21/05/2021
17.	26/12/2019	RFA No.01/2020 Mr.Duk Nath Nepal Vs. Mr.Chandra Shekhar Nepal & Ors.	Mr. S.S.Hamal for petitioner and Ms. Gita Bista for respondent No.01	Listed for Hearing on 11/05/2021
18.	30/11/2017	Crl.A.No.32/2017 Binod Tamang Vs. State of Sikkim	Mr. N. Rai, Sr. Advocate Ms. Tashi Doma Bhutia	Listed for Hearing on 13/05/2021
19.	17/03/2018	Crl. A. No. 04/2018 Subash Thapa Vs. State of Sikkim	Mr. Tashi R. Barfungpa	Listed for Hearing on 19/05/2021

20.	13/03/2020	WP (PIL) No. 02/2020 In Re: Closure of Entry Point for the Public of Syari By The Army at Ganju Lama Dwar, Syari	Mr. S. S. Hamal	Listed for Hearing on 03/06/2021
21.	06/04/2019	WP(PIL) No. 04/2019 Dr.Shiva Kumar Sharma Vs.State of Sikkim & Ors.	Ms.Gita Bista (for Resp. Nos. 04 & 05)	Listed for Admission on 11/05/2021
22.	23/03/2019	RSA No.04/2019 Amber Bahadur Subba(Limboo) & Ors.Vs.Gopal Sharma & Ors.	Ms.Laxmi Chakraborty	Listed for Admission on 11/06/2021
23.	05/12/2018	RSA No.03/2018 Ashok Kumar Subba Vs. Bimal Kumar Jain and Anr.	Mr.Vivek Anand Basnett. (for Resp. Nos. 02)	Listed for Hearing on 11/05/2021
24.	07/08/2018	RSA No.02/2018 Old Rumtek Monastary & Ors. Vs.Lama Karma Dorjee & Ors.	Mr. Jorgay Namka (for Resp. Nos. 01 & 04)	Listed for Hearing on 29/04/2021
25.	20/11/2020 (Registered on 19/08/2020)	CrI.A.No.08/2020 State of Sikkim Vs. Rupesh Manager(Thapa)	Mr.N.Rai, Sr.Advocate and Mr. Sushant Subba	Listed for Hearing on 07/06/2021
26.	20/06/2018	WP(C) 28/2018 Sarada Gautam Vs. State of Sikkim & Ors.	Ms.Gita Bista for petitioner Ms.K.D Bhutia for resp. no. 03	Listed for Hearing on 02/06/2021
27.	29/05/2019	RSA No.06/2019 Lalita Subba(Limbu) Vs. Silverster Rai & Ors.	Mr. N. Rai, Sr. Advocate and Ms. Tamanna Chettri	Listed for Hearing on 18/05/2021
28.	04/09/2018	CrI.A.No.25/2018 Rabin Baraily & Anr. Vs. State of Sikkim	Mr.N.B. Khatiwada, Sr.Advocate with Ms. Gita Bista	Listed for Hearing on 13/05/2021
29.	30/09/2020	WP(C) No.29/2020 Chandra Bahadur Katwal Vs. State of Sikkim & Ors.	Mr.S.S.Hamal	Listed for Orders on 30/04/2021

30.	21/04/2020	MAC A. No.01/2020 Suja Khilingay Vs. Archana Chettri & Ors.	Ms. Zola Megi (for Resp. Nos. 01 & 03)	Judgment Reserved
31.	20/11/2019 (Registered on 22/10/2020)	CrI.A. No.10/2020 State of Sikkim Vs. Padam Bahadur Panday(Chettri)	Mr. Karma Thinlay	Listed for Hearing on 02/06/2021
32.	30/09/2020	MAC. App No. 06 of 2020 The Branch Manager, New India Assurance Company Ltd. Vs. Shri Arjun Rai & Anr.	Ms. Tshering Palmo Bhutia for respondent no. 02	Listed for Admission on 07/05/2021
33.	26/08/2020	RFA No.05/2020 Mr.Dawa Tshering Bhutia Vs. Mr.Tar Tshering Lepcha & Ors.	Mr.T.R.Barfungpa for Respondent No.01 to 09	Listed for Orders on 24/05/2021
34.	28/11/2020 (Registered on 07/12/2020)	CrI.A.No.11/2020 Sagar Subba Vs. State of Sikkim	Mr.Jorgay Namka	Listed for Orders on 21/06/2021
35.	05/12/2020	CrI.A.No.12/2020 Lendup Lepcha Vs.State of Sikkim	Ms.Puja Lamichaney	Listed for Admission on 17/05/2021
36.	09/12/2020	CrI.A.No.13/2020 Sanjib Rai & Anr.Vs.State of Sikkim	Mr.Sunil Baraily	Listed for Orders on 27/07/2021
37.	04/12/2020	CrI.A.No.01/2021 Lall Bdr. Rai V.State of Sikkim	Mr.N.Rai, Sr.Advocate with Mr. Sushant Subba	Listed for Orders on 27/05/2021
38.	07/01/2021	CrI.A. No.02/2021 Ash Bahadur Subba Vs. State of Sikkim	Mr.Jorgay Namka	Listed for Orders on 03/06/2021
39.	06/10/2020	MAC App.No.07/2020 The Branch Manager, Oriental Insurance Company Ltd. Vs. Shri Padam Bahadur Rai & Ors.	Mr. Tashi R. Barfungpa for Resp. 02	Listed for Admission on 10/05/2021

40.	06/10/2020	MAC App.No.08/2020 The Branch Manager, Oriental Insurance Company Ltd. Vs. Shri Karma Tshering Tamang & Ors.	Mr. Tashi R. Barfungpa for Resp. No.02	Listed for Admission on 10/05/2021
41.	06/10/2020	MAC App.No.09/2020 The Branch Manager, Oriental Insurance Company Ltd. Vs. Shri Karma Tshering Tamang & Ors.	Mr. Tashi R. Barfungpa for Resp. No.02	Listed for Admission on 10/05/2021
42.	26/02/2021	Crl.A.No.03/2021 Pradeep Khatiwara Vs. State of Sikkim	Mr. Tashi R. Barfungpa	Listed for Orders on 03/08/2021
43.	04/11/2020	W. P. (C) No. 33/2020 Bhim Bhd. Kami & Ors. Vs. State of Sikkim & Ors.	Mr. Jorgay Namka for resp. No.6	Listed for Admission on 03/05/2021
44.	20/03/2021	Crl.A No.04/2021 Bijay Chettri Vs. State of Sikkim	Mr.Jorgay Namka	Listed for orders on 18/05/2021
45	01/03/21	RFA No.01/2021 Mrs.Dinku Khati Vs. Smt.Kamal Kumari Subba & Anr.	Mr.B.K.Gupta	Listed for Admission on 02/08/2021

*Due to Covid-19, pandemic, the above-mentioned cases could not be listed on the Scheduled date.
Next date not given

Prepared and verified by!

02/08/2021

Deputy Registrar (Judicial)
High Court of Sikkim
at Gangtok

Legal Aid Cases Instituted in the month of April, 2021

Sl. No.	Date of Filing of Cases	Case Details	Name of the Counsel	Remarks
1.	17/04/2021	WP(C) No.18/2021 Ms.Reena Kumari Vs. The Secretary, Ministry of Ayush & Ors.	Mr. Jorgay Namka	Listed for Admission on 10/06/2021

Legal Aid Cases Disposed in the month of April, 2021

Sl. No.	Date of Filing of Cases	Case Details	Name of the Counsel	Remarks
1.	31/08/2019	CRP No.03/2019 Jigmi Phunchok Bhutia Vs. Aishwarya Rai & Anr.	Mr.N.B.Khatiwara, Sr.Advocate and Ms. Navtara Sarda	Disposed if vide Order dated 03/04/2021
2.	24/12/2019	CRP No.07/2019 Aishwarya Rai Vs. Jigmi Phunchok Bhutia & Ors.	Ms. Navtara Sarda	Dismissed as withdrawn vide Order dated 03/04/2021
3.	02/11/2019	CRP No.05/2019 Jigmi Phunchok Bhutia Vs. Aishwarya Rai and Anr.	Ms.Navtara Sarda	Dismissed as withdrawn vide order dated 04/04/2021
4	07/12/2019	CrI.A.No.01/2020 Sudeep Rai Vs. State of Sikkim	Ms.Tshering Palmoo Bhutia	Dismissed vide Judgment dated 05/04/2021
5.	02/03/2020	CrI.A.No.05/2020 Lalit Rai Vs. State of Sikkim	Mr.Jorgay Namka	Dismissed vide Judgment dated 16/04/2021
6.	12/03/2021	MAC A. 04/2021 Prithivi Raj Rai Vs. The Secretary, Sikkim Nationalized Transport & Anr.	Mr.B.K.Gupta	Disposed of vide Order(oral) dated 23/04/2021

Prepared and
checked by:

02/06/2021

Deputy Registrar (Judicial)
High Court of Sikkim
at Gangtok

Legal Aid Cases Pendency of beginning of May, 2021

Sl. No.	Date of Filing of the Cases	Case Details	Name of the Counsel	Remarks
1.	03/12/2018	R.F.A.No.06/2018 Eric Pazo Vs. Jorgay Namka & Ors.	Ms.Gita Bista	Listed for Hearing on 04/05/2021
2.	10/01/2019	RSA No.01/2019 Ms. Bishnu Maya Chettri & Anr. Vs. Mr. Govind Prasad Pradhan & Ors.	Ms.Tamanna Chhetri	Listed for Hearing on 27/04/2021
3.	15/02/2019	R.S.A No.03/2019 Shri Raju Prasad & Anr. Vs.Shri Ram Janam Prasad & Anr. *Name of the appellant substituted vide order dated 24/03/21).	Mr. Jorgay Namka	Listed for Hearing on 30/04/2021
4.	06/04/2019	RFA No.01/2019, Tashi Namgyal Lepcha Vs. State of Sikkim & Ors.	Mr.Jorgay Namka (for Resp. No. 09 to 15)	Listed for Orders on 25/05/2021
5.	23/08/2019	WP(C) 29/2019 Shri Nar Bahadur Khatiwada (Chettri) & Anr. Vs. Shri Devi Lall Khatiwada & Ors.	Mr. N. Rai, Sr. Advocate and Mr. Gulshan Lama	Listed for Orders on 07/05/2021
6.	05/09/2019	WP(PIL) No.10/2019 Residents of Samdur,East Sikkim Vs. GOC 17 Mountain Division & Ors.	Mr.T.R.Barfungpa	Listed for Hearing on 15/04/2021
8.	27/07/2019	RSA No.09/2019 S.T.Gyaltsen Vs. Shri Kalu Tamang	Mr.Jorgay Namka	Listed for Hearing on 28/04/2021
09.	19/10/2019	RSA No.11/2019 Dr.Anjali Kumari Gupta & Anr. Vs.Ashok Prasad *Name of the appellant substituted vide order dated 19/10/2020	Mr.D.K.Siwakoti	Listed for Hearing on 27/04/2021

10.	01/05/2019	RFA No. 02/2019 Ram Naresh Giri Vs. Smt. Krishnawati Devi & Ors.	Mr. Jorgay Namka for appellant and Mr. U. P. Sharma for respondent	Listed for Hearing on 28/04/2021
11.	07/11/2019	RFA No.10/2019 Hantey Gyatso Kazi Vs. State of Sikkim & Ors.	Mr.N.Rai, Sr.Advocate and Ms.Tashi Doma Bhutia	Listed for Orders on 09/06/2021
12.	26/10/2019	RFA No.11/2019 Norbu Doma Bhutia Vs. The Chief Secretary & Ors.	Mr.B.K.Gupta	Listed for Hearing on 30/04/2021
13.	28/11/2019	WP(C) No.36/2019 Neha Sharma Vs. Sikkim University & Ors.	Mr. S. S. Hamal	Listed for Hearing on 05/05/2021
14.	13/12/2019	CRP No.07/2019 Ms.Aishwarya Rai Vs. Mr.Jigmi Phunchuk Bhutia & Ors.	Mr.N.B.Khatiwara, Sr.Advocate and Ms.Navtara Sarda	Listed for orders on 03/04/2021
15.	23/11/2019	Crl.A.No.22/2019 Santosh Kumar Pandey Vs. State of Sikkim.	Mr. Tashi R. Barfungpa	Listed for Hearing on 06/05/2021
16.	24/10/2019	RFA No. 09 of 2019 State Bank of Sikkim Vs. Ms.Dawa Tshering Bhutia & Ors.	Mr. N. Rai, Sr.Advocate with Mr. Sushant Subba and Ms. Prarthana Ghataney (for resp.No.03)	Listed for Hearing on 21/05/2021
17.	26/12/2019	RFA No.01/2020 Mr.Duk Nath Nepal Vs. Mr.Chandra Shekhar Nepal & Ors.	Mr. S.S.Hamal for petitioner and Ms. Gita Bista for respondent No.01	Listed for Hearing on 11/05/2021
18.	30/11/2017	Crl.A.No.32/2017 Binod Tamang Vs. State of Sikkim	Mr. N. Rai, Sr. Advocate Ms. Tashi Doma Bhutia	Listed for Hearing on 13/05/2021
19.	17/03/2018	Crl. A. No. 04/2018 Subash Thapa Vs. State of Sikkim	Mr. Tashi R. Barfungpa	Listed for Hearing on 19/05/2021

20.	13/03/2020	WP (PIL) No. 02/2020 In Re: Closure of Entry Point for the Public of Syari By The Army at Ganju Lama Dwar, Syari	Mr. S. S. Hamal	Listed for Hearing on 03/06/2021
21.	06/04/2019	WP(PIL) No. 04/2019 Dr.Shiva Kumar Sharma Vs.State of Sikkim & Ors.	Ms.Gita Bista (for Resp. Nos. 04 & 05)	Listed for Admission on 11/05/2021
22.	23/03/2019	RSA No.04/2019 Amber Bahadur Subba(Limboo) & Ors.Vs.Gopal Sharma & Ors.	Ms.Laxmi Chakraborty	Listed for Admission on 11/06/2021
23.	05/12/2018	RSA No.03/2018 Ashok Kumar Subba Vs. Bimal Kumar Jain and Anr.	Mr.Vivek Anand Basnett. (for Resp. Nos. 02)	Listed for Hearing on 11/05/2021
24.	07/08/2018	RSA No.02/2018 Old Rumtek Monastary & Ors. Vs.Lama Karma Dorjee & Ors.	Mr. Jorgay Namka (for Resp. Nos. 01 & 04)	Listed for Hearing on 29/04/2021
25.	20/11/2020 (Registered on 19/08/2020)	Crl.A.No.08/2020 State of Sikkim Vs. Rupesh Manager(Thapa)	Mr.N.Rai, Sr.Advocate and Mr. Sushant Subba	Listed for Hearing on 07/06/2021
26.	20/06/2018	WP(C) 28/2018 Sarada Gautam Vs. State of Sikkim & Ors.	Ms.Gita Bista for petitioner Ms.K.D Bhutia for resp. no. 03	Listed for Hearing on 02/06/2021
27.	29/05/2019	RSA No.06/2019 Lalita Subba(Limbu) Vs. Silverster Rai & Ors.	Mr. N. Rai, Sr. Advocate and Ms. Tamanna Chettri	Listed for Hearing on 18/05/2021
28.	04/09/2018	Crl.A.No.25/2018 Rabin Baraily & Anr. Vs. State of Sikkim	Mr.N.B. Khatiwada, Sr.Advocate with Ms. Gita Bista	Listed for Hearing on 13/05/2021
29.	30/09/2020	WP(C) No.29/2020 Chandra Bahadur Katwal Vs. State of Sikkim & Ors.	Mr.S.S.Hamal	Listed for Orders on 30/04/2021

30.	21/04/2020	MAC A. No.01/2020 Suja Khilingay Vs. Archana Chettri & Ors.	Ms. Zola Megi (for Resp. Nos. 01 & 03)	Judgment Reserved
31.	20/11/2019 (Registered on 22/10/2020)	Crl.A. No.10/2020 State of Sikkim Vs. Padam Bahadur Panday(Chettri)	Mr. Karma Thinlay	Listed for Hearing on 02/06/2021
32.	30/09/2020	MAC. App No. 06 of 2020 The Branch Manager, New India Assurance Company Ltd. Vs. Shri Arjun Rai & Anr.	Ms. Tshering Palmo Bhutia for respondent no. 02	Listed for Admission on 07/05/2021
33.	26/08/2020	RFA No.05/2020 Mr.Dawa Tshering Bhutia Vs. Mr.Tar Tshering Lepcha & Ors.	Mr.T.R.Barfungpa for Respondent No.01 to 09	Listed for Orders on 24/05/2021
34.	28/11/2020 (Registered on 07/12/2020)	Crl.A.No.11/2020 Sagar Subba Vs. State of Sikkim	Mr.Jorgay Namka	Listed for Orders on 21/06/2021
35.	05/12/2020	Crl.A.No.12/2020 Lendup Lepcha Vs.State of Sikkim	Ms.Puja Lamichaney	Listed for Admission on 17/05/2021
36.	09/12/2020	Crl.A.No.13/2020 Sanjib Rai & Anr.Vs.State of Sikkim	Mr.Sunil Baraily	Listed for Orders on 27/07/2021
37.	04/12/2020	Crl.A.No.01/2021 Lall Bdr. Rai V.State of Sikkim	Mr.N.Rai, Sr.Advocate with Mr. Sushant Subba	Listed for Orders on 27/05/2021
38.	07/01/2021	Crl.A. No.02/2021 Ash Bahadur Subba Vs. State of Sikkim	Mr.Jorgay Namka	Listed for Orders on 03/06/2021
39.	06/10/2020	MAC App.No.07/2020 The Branch Manager, Oriental Insurance Company Ltd. Vs. Shri Padam Bahadur Rai & Ors.	Mr. Tashi R. Barfungpa for Resp. 02	Listed for Admission on 10/05/2021

40.	06/10/2020	MAC App.No.08/2020 The Branch Manager, Oriental Insurance Company Ltd. Vs. Shri Karma Tshering Tamang & Ors.	Mr. Tashi R. Barfungpa for Resp. No.02	Listed for Admission on 10/05/2021
41.	06/10/2020	MAC App.No.09/2020 The Branch Manager, Oriental Insurance Company Ltd. Vs. Shri Karma Tshering Tamang & Ors.	Mr. Tashi R. Barfungpa for Resp. No.02	Listed for Admission on 10/05/2021
42.	26/02/2021	Crl.A.No.03/2021 Pradeep Khatiwara Vs. State of Sikkim	Mr. Tashi R. Barfungpa	Listed for Orders on 03/08/2021
43.	04/11/2020	W. P. (C) No. 33/2020 Bhim Bhd. Kami & Ors. Vs. State of Sikkim & Ors.	Mr. Jorgay Namka for resp. No.6	Listed for Admission on 03/05/2021
44.	20/03/2021	Crl.A No.04/2021 Bijay Chettri Vs. State of Sikkim	Mr.Jorgay Namka	Listed for orders on 18/05/2021
45	01/03/21	RFA No.01/2021 Mrs.Dinku Khati Vs. Smt.Kamal Kumari Subba & Anr.	Mr.B.K.Gupta	Listed for Admission on 02/08/2021
46.	17/04/2021	WP(C) No.18/2021 Ms.Reena Kumari Vs. The Secretary, Ministry of Ayush & Ors.	Mr. Jorgay Namka	Listed for Admission on 10/06/2021

*Due to Covid-19, pandemic, the above-mentioned cases could not be listed on the Scheduled date.
Next date not given

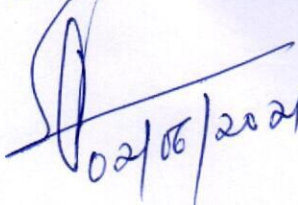
Prepared and verified by:
02/08/2021
Deputy Registrar (Judi)
High Court of Sikkim
at Gangtok

Legal Aid Cases Instituted in the month of May, 2021

Sl. No.	Date of Filing of Cases	Case Details	Name of the Counsel	Remarks
1.	17/05/2021	Crl.A.06/2021 Hem Kumari Chettri Vs. State of Sikkim	Mr.Gulshan Lama	Date not given

Legal Aid Cases Disposed in the month of May, 2021

Sl. No.	Date of Filing of Cases	Case Details	Name of the Counsel	Remarks
	Nil	Nil	Nil	Nil

Prepared and verified by :


Deputy Registrar (Judl)
High Court of Sikkim
at Gangtok